

as All India Peace and Solidarity Organisation) have income running into lakhs of rupees through donations, profits on air-travel tickets, etc.;

(b) whether these incomes are taxable under the Income Tax Act;

(c) if so, the amount of incomes of these organisations during the last three years and the tax, if any paid on such incomes; and

(d) whether these are registered organisations under the Societies Registration Act?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) to (c). Information is being collected and will be laid on the table of the House as early as possible.

(d) No, Sir.

Number of Weaver Centres and Institutes of Handloom Technology in the country

10147. SHRI GADADHAR SAHA: Will the Minister of COMMERCE be pleased to state:

(a) the number of Weaver Service Centres in the country; State-wise; and

(b) the number of Institutes of handloom technology in the country?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) There are seven Weavers' Service Centres—one each at Bangalore in Mysore, Bombay in Maharashtra, Calcutta in West Bengal, Indore in Madhya Pradesh, Madras in Tamil Nadu, Varanasi in Uttar Pradesh and Vijaywada in Andhra Pradesh—and one sub-Centre at Kancheepuram in Tamil Nadu.

(b) There are two Institutes of Handloom Technology, one each at Varanasi in Uttar Pradesh and Salem in Tamil Nadu.

Export of Handloom Cotton Products

10148. SHRI GADADHAR SAHA: Will the Minister of COMMERCE be pleased to state:

(a) the amount of cash assistance sanctioned to the handloom industry for promotion of export of handloom cotton products item-wise and State-wise during 1969-70, 1970-71 and 1971-72; and

(b) the volume of foreign trade and foreign exchange earned during the said period?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) The scheme of cash assistance for the cotton textile industry, including the handloom industry, is operated by the Indian Cotton Mills Federation. Figures of cash assistance sanctioned for exports of cotton handloom products, item-wise and State-wise are not available.

(b) The figures are—

Year	Value in Rs. crores
1969-70	12.56
1970-71	15.92
1971-72	22.66

Cotton textile mills which obtained loan from Industrial Finance Corporation

10149. SHRI GADADHAR SAHA: Will the Minister of COMMERCE be pleased to state the number of cotton Textile Mills obtaining rupee loan during 1969-70, 1970-71 and 1971-72 from the Industrial Finance Corporation and the names of States and districts where these Mills are operating?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): A statement giving the requisite information is attached.

STATEMENT

Year	No. of Mills granted loans during the year	Names of Districts etc. in which the mills are operating.	No of mills
1969-70 (July-June)	11		
		<i>State and District</i>	<i>No of mills</i>
		<i>Andhra Pradesh.</i>	
		E. Godavari ..	One
		Nellore ..	One
		<i>Maharashtra</i>	
		Kolhapur ..	Two
		Yootmal ..	One
		Osmanabad ..	One
		Sangli ..	One
		<i>Mysore</i>	
		Bijapur ..	One
		Raichur ..	One
		<i>Tamil Nadu</i>	
		Tirunelveli ..	One
		Salem ..	One